

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 175 OF 2021

IN THE MATTER OF:

Naharpur Residents Welfare Association (Retd.)

....PETITIONER

VERSUS

Deputy Conservator of Forest and Tree Officer (West) & Ors.

....RESPONDENT

MEMO OF PARTIES (As per order dated 18.10.2024)

Naharpur Residents Welfare Association (Retd.)

....PETITIONER

VERSUS

- 1. Deputy Conservator of Forests and Tree Officer (West),**
Department of Forest and Wildlife,
Government of NCT of Delhi,
West Forest Division, Mandir Lane, Delhi-110060,
Email ID-defwest.grctd@gov.in (Respondent No.1)
- 2. Deleted vide order dated 15.02.2024**
- 3. Delhi Development Authority**
Through its Vice Chairman,
having his office situated at - Vikas Sadan, New Delhi-110023,
Email ID-commplg @dda.org.in (Respondent No.2)
- 4. Delhi Police Through its Commissioner**
Delhi Police Headquarters, ITO, Delhi-02
Email-delpol.service@delhipolice.gov.in (Respondent No.3)
- 5. Sh. Ashish Mittal s/o Sh. Shyam Lal Mittal**
R/o G-23/195-196, Sector-7, Rohini,
North West Delhi, Delhi-110085 (Respondent No. 4)
- 6. Sh. Sukhbir Singh Saini, S/o Late Sh. Khazan Singh Saini**
R/o H.No. B-28 sector 7, Naharpur,
Rohini, Delhi-110085 being Owner of
Plot no. 97, Pocket E-4, Sector-7, Rohini, Delhi 110085
Mob: 8750990222 (Respondent No.5)
- 7. The Owner of**
Plot No. 94, Pocket E-4,
Sector 7, Rohini, Delhi- 110085 (Respondent No. 6)